

of Gujarat during years 1971-72 to 1979-80 totalled Rs. 689.17 lakhs.

(b) A sum of Rs. 57.57 lakhs was spent in Gujarat on developmental and labour welfare works pertaining to salt industry and for giving ex-gratia grant and loans to salt licences whose salt works were damaged by natural calamities during the years 1971-72 to 1979-80.

(c) Schemes already exist for giving assistance out of salt cess proceeds for labour welfare & developmental works pertaining to salt industry and for giving assistance to salt works damaged due to natural calamities, viz., cyclones, floods, heavy rains etc. Amounts available by way of salt cess collections are not earmarked for any particular State and are available for the benefit of the Salt Industry throughout the country.

राजभाषा विभाग में अंग्रेजी भाषा का उपयोग

5215. श्री राम बिलास पासवान : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि राजभाषा विभाग में अधिकतर कार्य (टिप्पण लिखना आदि) अंग्रेजी भाषा में किया जा रहा है ;

(ख) क्या राजभाषा विभाग राजभाषा नियम 1976 के नियम 10 (4) के अन्तर्गत अधिसूचित विभाग नहीं है ; और

(ग) इस विभाग में अधिकतर कार्य अंग्रेजी भाषा में किये जाने के क्या कारण हैं ?

गृह मंत्रालय में राज्य मंत्री (श्री योगेन्द्र मकघाणा) : (क) जी नहीं । राजभाषा विभाग में अधिकांश कार्य हिन्दी में ही किया जाता है, यद्यपि वर्तमान वैधानिक परिस्थिति के अनुसार केन्द्रीय सरकार के कर्मचारियों को यह स्वतंत्रता है कि वे पत्रावली पर अपनी टिप्पणी हिन्दी अथवा अंग्रेजी में से किसी एक भाषा में कर सकते हैं ।

(ख) राजभाषा विभाग उक्त नियमों के नियम 10 (4) के अन्तर्गत अधिसूचित है ।

(ग) प्रश्न नहीं उठता ।

Criteria for running N.C.C. Troop in Schools

5216. SHRI AMARSINH V. RATHAWA: Will the Minister of DEFENCE be pleased to state:

(a) what are the criteria for running an N.C.C. Troop in a School;

(b) whether N.C.C. can be disbanded on the recommendation of the Principal of the School about the usefulness of the same; and

(c) if so, what are other reasons on which it could be disbanded?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI C.P.N. SINGH): (a) The criteria for allotting an N.C.C. troop is that the applicant school must:—

(i) make available a suitable member from amongst its teaching staff for training and commissioning as part-time NCC officer to conduct cadet training;

(ii) undertake to enrol and maintain the authorised strength of the troop;

(iii) provide necessary accommodation for storage of clothing and equipment;

(iv) arrange to obtain the use of a suitable miniature rifle range; and and

(v) be willing to supplement, from its own funds, the financial grants, made by the State Government for the troop.

(b) Yes, if approved by the Central Government.

(c) Non-availability of part-time NCC officers, adequate funds, storage accommodation and other allied facilities and unsatisfactory response from the students over protracted periods are other major factors which can lead to disbandment of an NCC troop.